

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 10/397-398/NCLT/AHM/2016(NEW)
C.P. No. 86/397-398/CLB/MB/2010 (OLD)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

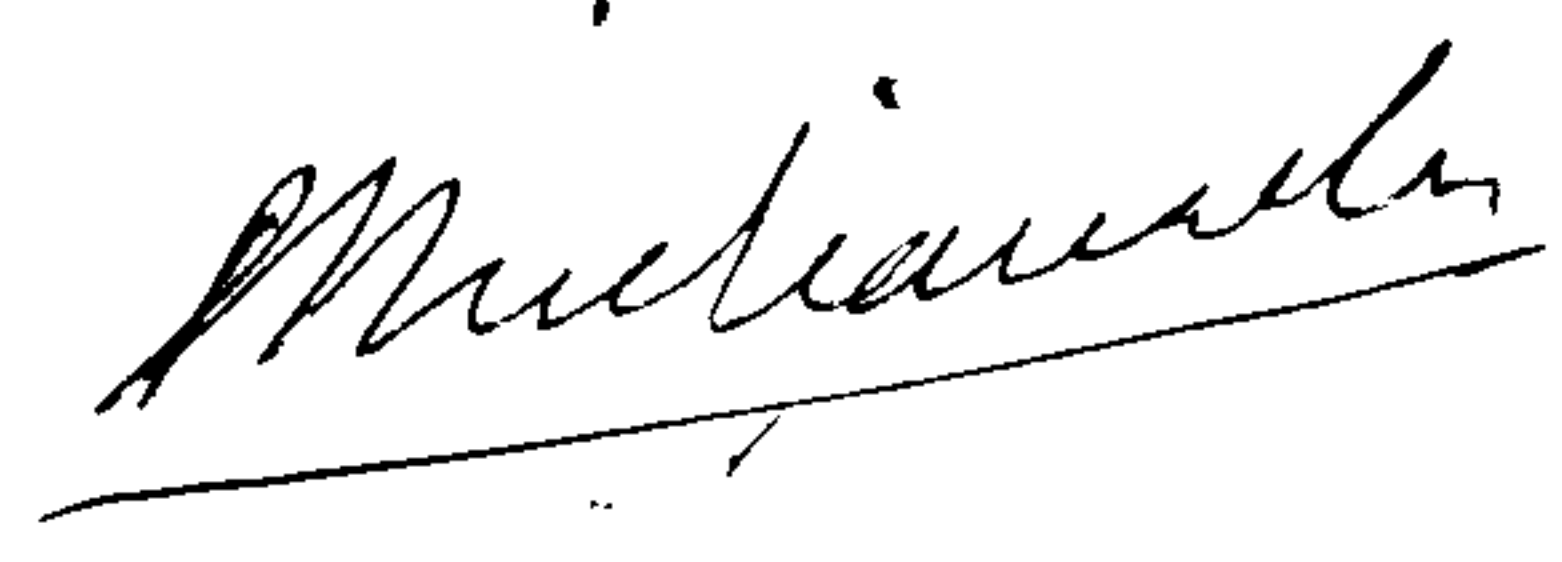
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016**

Name of the Company: Kiritkumar Ochachhavlal Sheth
V/s.
Ambica Food Products Pvt. Ltd. & Ors

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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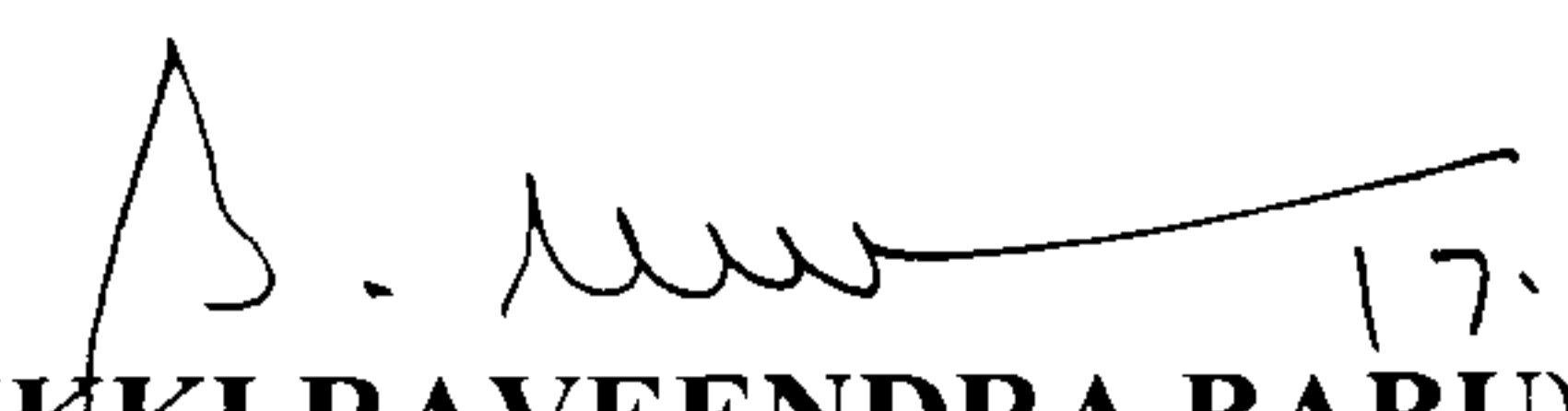
1.	ASHOK MEHTA	PCS	A.R. for R-1 & R-2	
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2.	PAVAN S. GODIAWALA	ADVOCATE FOR PETITIONER		
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ORDER

Learned Advocate Mr. Pavan S. Godiawala present for the Petitioner. Learned PCS
Mr. Ashok Mehta present for Respondents 1&2.

List the matter on 16.12.2016 for final hearing.


(BIKKI RAVEENDRA BABU)
MEMBER JUDICIAL

Dated this the 17th day of October, 2016